

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 162 of 2020 (SZ)

In The Matter Of

Tribunal on its own motion - SUO MOTU
Based on the News item in India Today Web Portal
Dated 21.08.2020, "several hospitalised after ammonia gas
Leakage at dairy unit in Andhra Pradesh's Chitoor"

...Applicant(s)

Vs.

1. Union of India, Ministry of Environment,
Forest and Climate Change,
Rep. by its Secretary,
Indira Paryavaran Bhavan, Jorbagh Road,
New Delhi - 110 003.
2. The Chief Secretary to Government of Andhra Pradesh,
1st Block, 1st Floor, Interim Government Complex,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
3. Special Chief Secretary of Andhra Pradesh,
Department of Environment,
Forest, Science and Technology,
4th Block, Ground Floor, Room No:268,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
4. Special Chief Secretary of Andhra Pradesh,
Department of Industries and Commerce,
2nd Block, Ground Floor, Room No:102,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
5. Principal Secretary of Andhra Pradesh,
Department of Labour, Factories,
Boilers & Insurance Medical Services,
5th Block, Ground Floor, Room No:159,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
6. The Chairman,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi-110032
7. The Chairman,
Andhra Pradesh Pollution Control Board,
D.No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street,
Kasturibaipet Vijayawada – 520 010.
8. The District Collector,
Chittoor District,
District Collector Office,
Collectorate, Chittoor,
Andhra Pradesh - 517002.

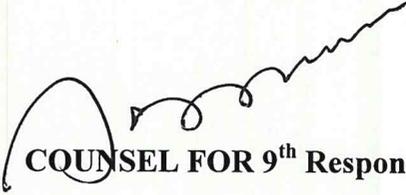
9. Hatsun Agro Products Limited,
Rep. by its Managing Director,
Sy.No 821 & 882, M. Bandapalli Village,
Putalapattu Mandal, Chittoor,
Andhra Pradesh - 517 124.

...Respondent(s)

**INDEX TO ADDITIONAL TYPESET OF DOCUMENTS FILED BY THE 9th
RESPONDENT**

| S.NO. | DATE | DESCRIPTION | Page No. |
|--------------|-------------|--------------------------------|-----------------|
| 1. | NIL | Details of Compliance | 1-18 |
| 2. | 16.09.2020 | Letter Pollution Control Board | 19-20 |

Dated at Chennai on this 20th day of March, 2021


COUNSEL FOR 9th Respondent

| Sl.No | Compliance | Status |
|-------|---|--|
| 1 | M/s.Hatsun Agro Products Limited have erected an new Ammonia receiver (Tank) of capacity 2000 Kgs in addition to the existing Ammonia receiver (Tank) of capacity 2000 Kgs. Total handling capacity of 4000 Kgs. | New Ammonia receiver installed as standby for 2000 kgs.Also only one receiver will be put in operation at a time only . New ammonia receiver Photos Enclosed as Annexure 1 |
| 2 | As reported by the representative of the industry, the new ammonia receiver tank is put into operation for the industrial applications only 03 days back | Diaries are continuous processing units and needs standby to go for periodic maintenance . Since Old ammonia receiver tank requires Periodic preventive maintenance new ammonia receiver tank was taken into service. |
| 3 | On explaining about the incident (Ammonia gas leakage) the representative of the industry have informed that, the liquid Ammonia gas usually sent to accumulator through a filtration system to arrest ANY PARTICLES PESENT IN THE LIQUID Ammonia gas before letting into cold storage area | Filtration system in the form of stainer kept to prevent rust /dust particles in pipeline.Hence as a safety measures there should not be any disrupt operations due to particles entry in the pipe lines. PHOTOS of strainer near accumulator enclosed as Annexure 2, |
| 4 | The gas leakage was happened due to the damage occurred to the gasket used in the filtration system resulting the leakage of Ammonia gas about 1 Kg at cold storage/pocketing section area. The people working at pocketing section were got effected with the symptoms viz., burning of nose, vomiting etc., | This Mild gas leak due to strainer gasket which is normally happens in process., there was no big impact on leak since the work location is spacious and highly ventilated. We installed as many turbo ventilators fixed on the roof of the building . Also the leak occurs above 5mts of man movement and pocketing section the impact substantially reduced as the properties ammonia is lighter than air intends to move upwards. No person had nose burns due to inhalation , Only 3 persons vomiting sensation after 90 minutes of the minor this leak incident. Photo from Pocketing section to the strainer leak location attached. |
| 5 | Immediately 14 employees were sent to Chittoor govt. Hospital for treatment. Out of 14, 11 employees were treated at Govt Hospital, Chittoor for treatment. The condition of the 11 people are stable. The remaining 3 employees were shifted to SVIMS, tirupati for better treatment. It is reported from the sources at 6.00 AM today (21.08.2020) that these 3 employees | All the 14 employees are admitted in hospital and stable All took better treatment and kept in observation for 24 hours in Hospital. Further 3 employees considered as more affected were discharged from SVIMS Tirupathi on 22.8.20 morning 10.30 am . Medical reports attached stating all are normal. |

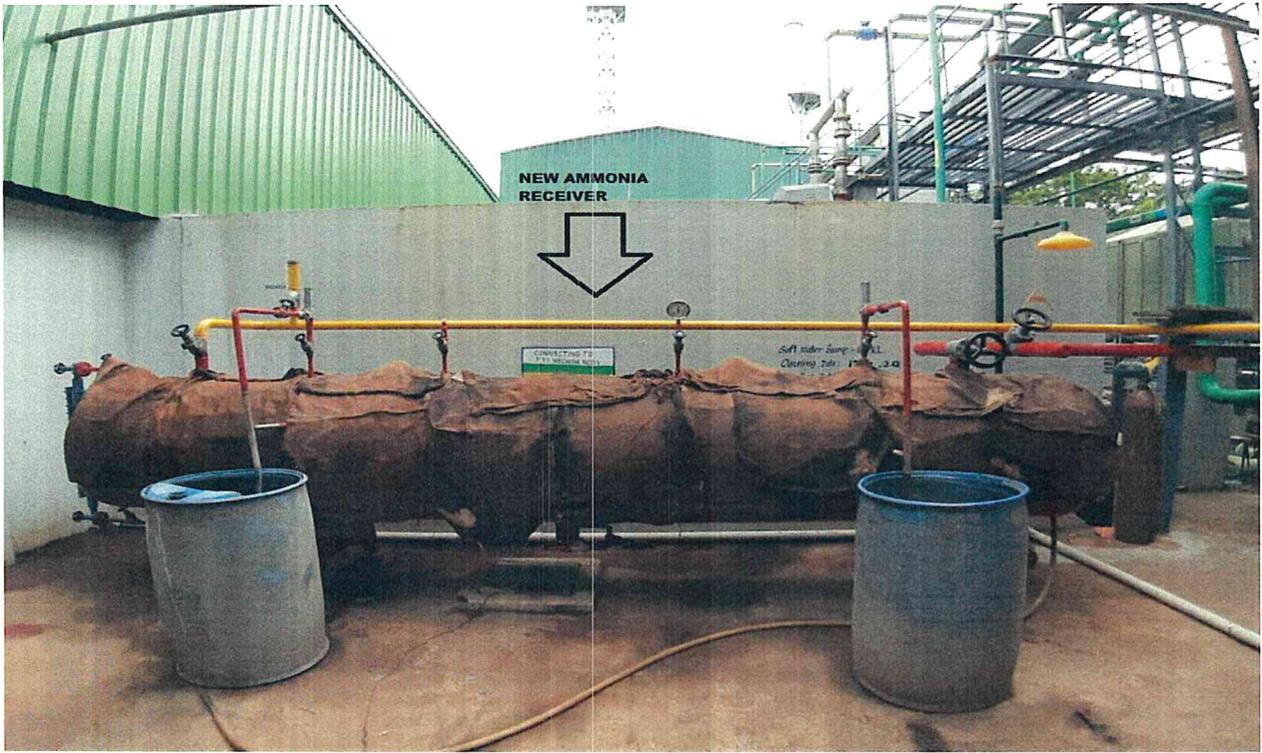
| | | |
|----|--|---|
| | are also out of danger and are at stable condition. | |
| 6 | Industry has failed to evacuate the workers working at the area immediately after leakage of Ammonia gas | All workers mainly ladies evacuated the location in 2 minutes of this incident, mean while task force team attended the gasket leak with in 7 minutes. As mentioned above, we have provided adequate turbo ventilators fixed on the roof. Also the leak occurs above 5mts of man movement and pocketing section the impact substantially reduced as the ammonia is heavier than air intendes to move upwards.further water sprayed to dissolve the ammonia traces inside the work location. Photo view from pocketing section and Turbo ventilator enclosed as annexure 3 |
| 7 | Industry failed to provide Ammonia sensor to find out any leakages of the said gas | Automated Ammonia sensor is installed in the location of Ammonia receiver and two more sensors at the top of the cold room with alarm. Photograph attached |
| 8 | The industry has not carried out safety audit for the Hazardous chemicals stored in the industry premises | We have given PO to M/s Varaanga Engineers PVT LTD.,Hyderabad to conduct Safety Audit for the hazardous chemical in our premises. PO copy attached and the Safety Audit will be conducted on 29.8.20 and reports will be submitted within 4 working days |
| 9 | Industry has not provided digital flow meters with totalizer to measure the quantity of water used and effluents generated | We provided digital flow meter for water and in the electromagnetic flow meter for effluent generation. Photos enclosed as annexure 4. |
| 10 | The industry has not installed RO system within 6 months for the treatment of trade effluents to recycle the treated effluents and for the RO rejects industry shall install forced evaporation system based upon the characteristics of effluents | RO System in trade effluent is not advisable to reuse in dairy processing , as Milk is one of vital food for infants . 0.01 % microbial contamination to be avoided in milk process. Alternatively we explored trying to do recycling of treated effluent in applicable locations such as cooling tower. Proposal and PO to M/s Nalco enclosed as annexure . Due to COVID 19 LOCK DOWN unable to execute since 22.3.2020. |
| 11 | The industry has not provided the separate energy meter for ETP as well as air pollution control equipments | We have provide dedicated Energy meter for ETP. We provide dust collector is APC Measures . Photos annexed in annexure 5 |
| 12 | The industry is using wood as fuel in the boiler instead of briquette and there by violating the CFO condition No. 07 of CFO order dt.05.01 .2019 | We are using only briquettes as advised by APPCB in CFO. PO Copy attached Briquettes purchase and Log book on usage attached |

| | | |
|----|---|--|
| 13 | The industry has not submitted compliance report for the consent for operation conditions i.e., on 1st January and 1" July for the Regional Office, Tirupati and there by violating the CFO condition No. 12 of CEO order dt.05.01.2019 | consent compliance report will be submitted once in six months as prescribed by the board |
| 14 | The industry has not developed 33% of greenbelt in the industry premises | We developed vettiver plantation 33 % of green belt. Further we planted 300 trees in our premises and its Photos enclosed in annexure. |

4

Annexure 1

NEW AMMONIA RECEIVER



5

Annexure 2



STAINER AND ACCUMULATOR



6

Annexure 3

TURBO VENTILATOR



Annexure 4

DIGITAL FLOW METER FOR WATER

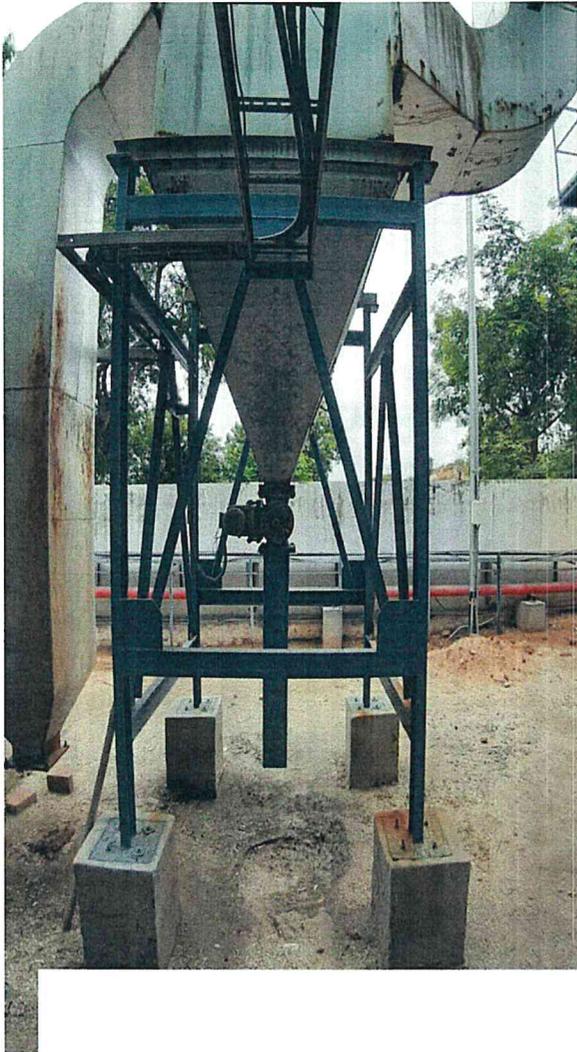


ELECTRO MAGNETIC FLOW METER FOR EFFLUENT



Annexure 5

APC MEASURES (DUST COLLECTOR) AND ETP ENERGY METER



Annexure 6
BRIQUETTES USAGE



BRIQUETTES USAGE LOG BOOK

| HATSUN AGRO PRODUCT LTD., | | | | | | |
|---|------------------|-------------------|-------------------|-----------------|-----------------|-------------------|
| (DAIRY DIVISION) CHITTOOR. | | | | | | |
| FUEL & CHEMICAL CONSUMPTION AND STOCK REPORT | | | | | | |
| S No. | Material | Opening Stock Kgs | Receipt Stock Kgs | Total Stock Kgs | Consumption Kgs | Closing Stock Kgs |
| 1 | Wood | 76731 | | | | 76731 |
| 2 | Steam Coal | 14656 | | | 3704 | 10952 |
| 3 | Ph Boostek | | | | | |
| 4 | Antiscalant | | | | | |
| 5 | Oxygen Scavenger | | | | | |
| 6 | Nacl | | | | | |

| Boiler Daily Maintenance | | | | | | |
|---------------------------------|------|-------|-------|-------|-------|------|
| Blow Down | 8:00 | 11:40 | 11:50 | 13:00 | 00:00 | 4:45 |
| Mosery Crain | " | " | " | " | " | " |
| Gauge Glass Drain | " | " | " | " | " | " |

| Water Analysis | | | | | |
|-----------------------|-----|---|--------|-------|-------|
| Description | | A | B | C | SoPhm |
| Feed Water | PH | | 7.82 | 7.82 | 7.46 |
| | TH | | 4 | 2 | 4 |
| | TDS | | 462 | 486 | 490 |
| Blow Down | PH | | 8.38 | 8.39 | |
| | TH | | 2.8 | 2.8 | |
| | TDS | | 516PPM | 39PPM | |
| Condensate | PH | | 7.68 | | |
| | TH | | 2 | | |
| | TDS | | 110 | | |

Shift Operators

Remarks:
Boiler Feed-tank makeup water Start Reading -156
Boiler Feed-tank makeup water Stop Reading -158
2.800
Boiler total Steam consumption:- 17134
Boiler Feed water Consumption:- 18500

Maintenance Incharge Signature

10

VETTIVER PLANTATION -PHOTO



AUTOMATED AMMONIA SENSOR FOR RECEIVER



12

AMMONIA SENSOR –POCKETING HALL



BRIQUETTE PURCHASE ORDER COPY

HATSUN AGRO PRODUCT LIMITED
Andhra Pradesh

HAP CIN No : L1549911119900000
HAP GST No : 37AAACH0945G1Z5

HAP

PURCHASE ORDER

M/s M.S.R. INDUSTRIES(0005611290)
Main Road, Proddatur, Sri Prol Srinaidu, Nellore, Nellore
Nellore 524409, Andhra Pradesh
GST No. 37ABCFM0907D1ZP

Bank a/c No : 1980311000000034
Bank Name : ANDHRA BANK
IFSC : ANDB0001980

Order No : 5500002556
Version : 1
Quotation Ref : INR
Currency

Order Date : 31.07.2020
First Rel. Date : 01.08.2020
Version Date : 01.08.2020
Page : 1/2

With reference to your quote/our previous order, we are pleased to place this order on you for the supply of the items as specified below

| S/NO | MATERIAL / HSN / SAC CODE | MATERIAL DESCRIPTION | UOM | QTY | BASE RATE | FREIGHT / DISCOUNT / P & F Charge | TAXABLE RATE | TAXABLE VALUE | SGST / UGST / VAT | CGST /IGST | OTHERS / CESS | TOTAL VALUE | DEL. DATE | DEL. Cn* |
|--------------------|---------------------------|-------------------------|-----|-----------|-----------|-----------------------------------|--------------|---------------|-------------------|------------|---------------|-------------|-----------|----------|
| 1 | 6200000301 (44013900) | Briquette Fuel (GST 5%) | KG | 50000.000 | 5.70 | 0.00 (0.00) | 5.70 | 285000.00 | 0.00 | 14250.00 | 0.00 | 299250.00 | 30.11.20 | 1621 |
| Total Value | | | | | | | | | | | | | | |

| | |
|-----------------------------------|--------------------|
| Total Base Amount | 285000.00 |
| Total Discount Amount | 0.00 |
| Total Packing & Forwarding Amount | 10,000.00 |
| Total Freight Amount | 2,85,000.00 |
| Total Taxable Amount | 14,250.00 |
| Total Tax Amount | 0.00 |
| Other Amount | 0.00 |
| Total Purchase Order Value | 3,09,250.00 |

Note: Freight if any payable for this po will be paid only through NEFT/RTGS on submission of Original Bills, Subject to TDS.

Total Purchase Order Value in Words:
(Three Lakh Nine Thousand Two Hundred Fifty Rupees Only)

PAYMENT TERMS : 7 Days

DELIVERY : FOB - Free On Board

MODE OF DESPATCH :

SUPPLIER NOTE : Sample load purchased, loading and transport inclusive, regular repeated order - unloading charges company scope. Delivery address:- HATSUN AGRO PRODUCT LTD, SY NO.811 (<-&-> 812, NEAR RAILWAY GATE, M. BANDPALLI VILLAGE, PUTALAPATTU MANDAL, CHITTOOR, PIN:- 517124

3553
Initiated by

Forwarded by

For Hatsun Agro Product Limited
Authorized by

Regd Office: 1/20A, Dornareddy, Rajiv Gandhi Sagar (MHR) Kapatlakam, Chinnala-500097, Ph: 91-44-24501622 Fax: 91-44-24501422
Email: info@hatsun.com, www.hatsun.com
DELLCN - Delivery and Billing Location Code. Please see overleaf for other Terms and Conditions, Delivery address & and Respective location Tax Registration Number. Please quote this Purchase Order no in all future correspondence. This is a Computer Generated Document Signature.

14

SAFETY AUDIT PURCHASE ORDER COPY FOR M/s VARAANGA ENGINEERS

HAP

HATSUN AGRO PRODUCT LIMITED
Andhra Pradesh

HAP CIN No : L15499TN1986PLC012747
HAP GST No : 37AAACH0945G1Z5

M/s VARAANGA ENGINEERS PRIVATE LIMITED(0005608961)

PURCHASE ORDER

Ph: 9008413939
IST No: 36AAECV7213P1ZU

Bank a/c No : 019211100002591
Bank Name : ANDHRA BANK
IFSC : ANDB000192

Order No : 5300004593
Version :
Quotation Ref :
Currency : INR

Order Date : 28.08.2021
First Rel. Date :
Version Date :
Page : 1 / 2

In reference to your quote/our previous order, we are pleased to place this order on you for the supply of the items as specified below

| NO | MATERIAL / HSN / SAC CODE | MATERIAL DESCRIPTION | UOM | QTY | BASE RATE | FREIGHT / DISCOUNT / P & F Charge | TAXABLE RATE | TAXABLE VALUE | SGST / VAT | UGST / VAT | CGST / IGST | OTHERS / CESS | TOTAL VALUE |
|----------|---------------------------|--|-----|--------------------|------------|-----------------------------------|--------------|-------------------|-------------|-------------|------------------|---------------|-------------------|
| (398514) | | Professional Fee for Safety Audit (IGST 18%) | EA | 1.000 | 200,000.00 | 0.00 (0.00) | 200,000.00 | 200,000.00 | 0.00 | 0.00 | 36,000.00 | 0.00 (0.00) | 236,000.00 |
| | | | | Total Value | | | | 200,000.00 | 0.00 | 0.00 | 36,000.00 | 0.00 | 236,000.00 |

| | |
|-----------------------------------|------------------|
| Total Base Amount | 200000.00 |
| Total Discount Amount | |
| Total Packing & Forwarding Amount | |
| Total Freight Amount | |
| Total Taxable Amount | 200000.00 |
| Total Tax Amount | 36000.00 |
| Other Amount | |
| Total Purchase Order Value | 236000.00 |

DELIVERY : FOB - FREE ON BOARD

MODE OF DESPATCH :

Initiated by
16173

Forwarded By

Regd Office: 1120A, Dornaine, Rajiv Gandhi Salai (OMR), Kadapa, Karnataka-580097. Ph: 91-44-24501822 Fax: 91-44-24501422
Email: info@hap.in Web: www.hap.in
Correspondence. This is a Computer Generated Document. Signature.

DELLON - Delivery and Billing Location Code. Please see overleaf for other Terms and Conditions. Delivery address and Respective location Tax Registration Number. Please quote this Purchase Order No.

DELIVERY : 7 Days

UPPLIER NOTE :

Total Purchase Order Value In Words:
Two Lakh Thirty Six Thousand Rupees Only

Note: Payment terms: eight if any payable for this po will be paid only through NEFT/RTGS on submission of Original Bills. Subject to TDS.

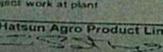
SAPLING PLANTATION (300 No's)

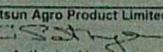


SAPLING PLANTATION



ETP TREATED EFFLUENT RECYCLING PROJECT PURCHASE ORDER

| HAP | | HATSUN AGRO PRODUCT LIMITED Domains, 1/20A, Rajiv Gandhi Salai (OMR), Chennai, Karapakkam-600097, Kancheepuram. | | | | HAP CIN No : L15499TN1986PLC012747 HAP GST No : 33AAACH0945G1Z0 | | | | | | | | |
|---|---------------------------|--|-----|---|--------------|--|-------------------|--|-------------------------|--------------------|-----------------|-----------------------------------|--------------|---------------|
| PURCHASE ORDER | | | | | | | | | | | | | | |
| M/s NALCO WATER INDIA LIMITED(0005611076) LENIN SARANI, KONNAGAR HOOGHLY, HOOGHLY-712235, Ph:6381139505 GST No: 19AAACD4994N1ZM | | Bank a/c No : 0013598002 Bank Name : CITI BANK NA IFSC : CITI0000001 | | Order No : 4700145680 Version : 1 Quotation Ref : Currency : INR | | Order Date : 16.05.2020 First Rel. Date : 20.05.2020 Version Date : 20.05.2020 Page : 1 / 2 | | | | | | | | |
| In reference to your quote/our previous order, we are pleased to place this order on you for the supply of the items as specified below | | | | | | | | | | | | | | |
| NO | MATERIAL / HSN / SAC CODE | MATERIAL DESCRIPTION | UOM | QTY | TAXABLE RATE | TAXABLE VALUE | SGST / UGST / VAT | CGST / IGST | COMP. CESS / C Duty/ ED | OTHERS | TOTAL VALUE | DELI. DATE | DELIVERY QTY | DEL. Lcn* |
| (9954) | | 3D TRASAR CONTROLLERETP (IGST 18%) | EA | 1.000 | 50000.00 | 50000.00 | 0.00 | 9000.00 | 0.00 | 0.00 | 59000.00 | 30.07.20 | 1.000 | 1621 |
| Total Value | | | | | | 50000.00 | 0.00 | 9000.00 | 0.00 | 0.00 | 59000.00 | | | |
| Note: Freight if any payable for this po will be paid only through NEFT/RTGS on submission of Original Bills. Subject to TDS. | | | | | | | | | | | | Total Base Amount | | 50,000 |
| | | | | | | | | | | | | Total Discount Amount | | 0 |
| | | | | | | | | | | | | Total Packing & Forwarding Amount | | 0 |
| | | | | | | | | | | | | Total Freight Amount | | 0 |
| | | | | | | | | | | | | Total Taxable Amount | | 50,000 |
| | | | | | | | | | | | | Total Tax Amount | | 9,000 |
| | | | | | | | | | | | | Other Amount | | 0 |
| | | | | | | | | | | | | Total Purchase Order Value | | 59,000 |
| PAYMENT TERMS : 100% After Work Completion | | | | | | | | DELIVERY : - FOR at site Chittoor | | MODE OF DESPATCH : | | | | |
| SUPPLIER NOTE : P and F: Included in the cost. Freight: Included in the cost. Payment terms for Erection commissioning: (i) 100% against running bills duly certify by HAP inducer. Must follow Master safety rules of HAP at time of delivery, installation and commissioning. LD clause: deduction at the rate 0.5% and max 5% of basic PO value for every week of delay in delivery and completion. Scope of Works by contractor: Safety and personal protection equipment at SITE. # Materials, Labour, Tools, Tackles, scaffolding and any machinery arrangements # Food and Accommodation for the above work supply and completion # Water and electricity # Loss, Damage, Injury and Insurance # Staff/Workers, Materials, Tools and Equipment # Group insurance policy for workmen should be submitted prior to start of the project work at plant. | | | | | | | | | | | | | | |
| Forged by  Forwarded by | | | | | | | | For Hatsun Agro Product Limited Authorized by  | | | | | | |
| Regd Office: 1/20A Domains, Rajiv Gandhi Salai (OMR), Karapakkam, Chennai-600097, Ph: 91-44-24501622 Fax: 91-44-24501422 Email: info@hap.in Web: www.hap.in * DELCN - Delivery and Billing Location Code. Please see overleaf for other Terms and Conditions, Delivery address's and Respective location Tax Registration Number. Please quote this Purchase Order no in all future correspondence. This is a Computer Generated Document Signature. | | | | | | | | | | | | | | |

| HAP | | HATSUN AGRO PRODUCT LIMITED Domains, 1/20A, Rajiv Gandhi Salai (OMR), Chennai, Karapakkam-600097, Kancheepuram. | | | | HAP CIN No : L15499TN1986PLC012747 HAP GST No : 33AAACH0945G1Z0 | | | | | | | | |
|---|---------------------------|--|-----|---|--------------|--|-------------------|--|-------------------------|--------------------|------------------|-----------------------------------|--------------|---------------------|
| PURCHASE ORDER | | | | | | | | | | | | | | |
| M/s NALCO WATER INDIA LIMITED(0005611076) LENIN SARANI, KONNAGAR HOOGHLY, HOOGHLY-712235, Ph:6381139505 GST No: 19AAACD4994N1ZM | | Bank a/c No : 0013598002 Bank Name : CITI BANK NA IFSC : CITI0000001 | | Order No : 4700145678 Version : 1 Quotation Ref : Currency : INR | | Order Date : 16.05.2020 First Rel. Date : 20.05.2020 Version Date : 20.05.2020 Page : 1 / 2 | | | | | | | | |
| With reference to your quote/our previous order, we are pleased to place this order on you for the supply of the items as specified below | | | | | | | | | | | | | | |
| S.NO | MATERIAL / HSN / SAC CODE | MATERIAL DESCRIPTION | UOM | QTY | TAXABLE RATE | TAXABLE VALUE | SGST / UGST / VAT | CGST / IGST | COMP. CESS / C Duty/ ED | OTHERS | TOTAL VALUE | DELI. DATE | DELIVERY QTY | DEL. Lcn* |
| 1 | (8544) | 3D TRASAR CONTROLLERETP (IGST 18%) | EA | 1.000 | 88000.00 | 88000.00 | 0.00 | 15840.00 | 0.00 | 0.00 | 103840.00 | 30.07.20 | 1.000 | 1621 |
| Total Value | | | | | | 88000.00 | 0.00 | 15840.00 | 0.00 | 0.00 | 103840.00 | | | |
| Note: Freight if any payable for this po will be paid only through NEFT/RTGS on submission of Original Bills. Subject to TDS. | | | | | | | | | | | | Total Base Amount | | 8,80,000.00 |
| | | | | | | | | | | | | Total Discount Amount | | 0.00 |
| | | | | | | | | | | | | Total Packing & Forwarding Amount | | 0.00 |
| | | | | | | | | | | | | Total Freight Amount | | 0.00 |
| | | | | | | | | | | | | Total Taxable Amount | | 8,80,000.00 |
| | | | | | | | | | | | | Total Tax Amount | | 1,58,400.00 |
| | | | | | | | | | | | | Other Amount | | 0.00 |
| | | | | | | | | | | | | Total Purchase Order Value | | 10,38,400.00 |
| PAYMENT TERMS : 100% Again Receipt Of Material | | | | | | | | DELIVERY : - FOR at site Chittoor | | MODE OF DESPATCH : | | | | |
| SUPPLIER NOTE : P and F: Included in the cost. Freight: Included in the cost. Payment Terms for Supply: (i) 100% against material delivery at site within 7 working days. Must follow Master safety rules of HAP at the time of delivery, installation and commissioning. LD clause: deduction at the rate 0.5% and max 5% of basic PO value for every week of delay in delivery and completion. | | | | | | | | | | | | | | |
| Forged by  Forwarded by | | | | | | | | For Hatsun Agro Product Limited Authorized by  | | | | | | |
| Regd Office: 1/20A Domains, Rajiv Gandhi Salai (OMR), Karapakkam, Chennai-600097, Ph: 91-44-24501622 Fax: 91-44-24501422 Email: info@hap.in Web: www.hap.in * DELCN - Delivery and Billing Location Code. Please see overleaf for other Terms and Conditions, Delivery address's and Respective location Tax Registration Number. Please quote this Purchase Order no in all future correspondence. This is a Computer Generated Document Signature. | | | | | | | | | | | | | | |



16.09.2020
Vijayawada

To
The Member Secretary,
Pollution control Board,
Vijayawada -520010

Dear Sir,

I'm Ravikiran working as General Manager, Corporate Affairs, Hatsun Agro Product Limited, Chennai.

Met you in your good office on 26/08/2020 and 1/09/2020 regarding ammonia leakage in Chittoor district. As per your esteemed instructions and guidance, our team worked on the points and closed them. And submitted our explanation to EE PCB Tirupati and submitted to Task Force II in Vijayawada. Met and conveyed the same to respected Chittoor District Collector sir Shri.Narayana Bharat Gupta IAS.

Our dairy plant caters 400+ employment and we procure milk from 30,000 to 40,000 farmers, who are directly benefited by our plant. For the past 26 days we are procuring the milk and sending it to other locations in other states. But it will become very hard if the situation continues. Already the other plants are overflowing with surplus milk because of the rough times of covid.

We want to bring to your notice that doctor discharge summary says, all the 14-member workforce are out of danger and they are safe and in good condition, discharged to their homes. Our company provided the compensation to the 14-member workforce on 26/08/2020. We did this activity in the presence of Respected District Authorities and local MLA.

Sir, we plead you and request you to revoke the production stoppage notice given by AP PCB to our dairy plant,

Thanking you sir,

Yours Sincerely,

For B.Madhe

Ravikiran
9384886490
General Manager Corporate Affairs
HATSUN AGRO PRODUCT LIMITED
OMR, Chennai.

*UH-II
Follow SOP of
accident case
& circulate.
Obtain report
from RO
on Amplifier*

20

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No. 162 of 2020

Tribunal on its own motion - SUO MOTU
Based on the News item in
India Today Web Portal Dated 21.08.2020,
“several hospitalised after ammonia gas
Leakage at dairy unit in Andhra Pradesh’s Chittoor”

... Applicant

Vs.

Union of India & Ors.

... Respondents

**ADDITIONAL TYPEDSET OF
DOCUMENTS
FILED BY THE 9th RESPONDENT**

**M/s. SURANA & SURANA,
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